

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.639/2022

IN THE MATTER OF:

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

WITH
MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023
IN
ORIGINAL APPLICATION NO. 33/2022

IN THE MATTER OF:

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

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FILED BY:

NEW DELHI
DATED:18.03.2025

(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
H-34, Jangpura Extension
(Lower Ground Floor)
Near INOX EROS Cinema,
New Delhi-110014

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**SUBMISSION/ACTION TAKEN REPORT ON BEHALF OF DISTRICT
MAGISTRATE (CENTRAL) BEFORE THIS HON'BLE TRIBUNAL IN
TERM OF ORDER DATED 08.01.2025**

MOST RESPECTFULLY SHOWETH:-

1. That Hon'ble Tribunal has passed detailed orders on 28.08.2024 and 08.01.2025. In the Order dated 08.01.2025, Hon'ble Tribunal has directed to all the Deputy Commissioners (Revenue)/District Magistrates in the National Capital Territory of Delhi to file the Compliance/Action Taken Report.

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2. That the District Magistrate, Central, had taken all necessary and appropriate steps to ensure compliance with the directions issued by this Hon'ble Tribunal in the present matter. Also pursuant to the orders of this Hon'ble Tribunal, the District-Central Administration undertook requisite actions within the stipulated time frame and has duly complied with the directions issued. The compliance report is kindly submitted as under: -

(a) It is submitted that in compliance with the direction issued vide the Hon'ble court of NGT vide order dated 28.08.2024, a link has been uploaded on the main website to District Magistrate (Central), wherein the minutes of District Advisory Committee and Action Take Reports have been uploaded (URL link is <https://dcentral.delhi.gov.in/en/dcentral/information-regarding-complaints-received-borewells>). It is pertinent to mention that to develop effective mechanism and proper transparency the reports of illegal borewells along with action taken report has already been uploaded on District website <https://dcentral.delhi.gov.in/en> as per prior direction of Hon'ble Tribunal since 12.04.2024 and also same has been continuously updated since then. It is also humbly submitted that the District Level Advisory Committee (DAC) meetings were held under chairmanship of District Magistrate (Central) with respective members departments and issued the direction to develop effective mechanism for preventing extraction of ground water by unauthorized operators.

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- (b) That to execute the directions issued by the Hon'ble National Green Tribunal (NGT) for sealing of illegal bore-wells and for recovery of Environmental Damage Compensation (EDC) in Central District DPCC has recently provided the details/list of imposition of EDC and action for Recovery proceedings are being initiated by the concerned Sub-Divisional Magistrates (Kotwali, Karol Bagh and Civil Lines) of Central District, to recover the EDC Amount expeditiously and action taken report is enclosed as **Annexure-A**.
- (c) Despite the challenges, concerted efforts were and are being made to comply with the directions of Hon'ble NGT in letter and spirit and 368 identified illegal borewells have been sealed out of 676 in District Central and for 79 illegal borewells (non-traceable due to incomplete address), DJB has been requested to provide complete details. Further, in case of Kotwali Sub Division, sealing of 160 Numbers of borewells has been stayed by the Hon'ble High Court of Delhi. A special drive is being carried out in Central District for identification of illegal borewells in addition to list of 676 illegal borewells provided by DJB. Due to the efforts substantial progress has been made in complying with the Hon'ble NGT's directions. Efforts are ongoing to resolve the pending cases and address issues such as incomplete addresses. Regular updates will be submitted to ensure transparency and adherence to the Hon'ble NGT's orders.
- (d) Regarding directions of Hon'ble NGT that the concerned Project Proponents of new or existing borewells sealed by the Deputy Commissioner (Revenue)



of each revenue area in GNCTD may submit application for grant of NOC to DJB and such applications for grant of NOC be decided expeditiously preferably within three months from the date of submission, it is humbly submitted that the District Advisory Committee has regularly held meetings; however, the DJB has yet to present any such case before the Advisory Committee. Further, it is humbly submitted that as and when any such application for grant of NOC is presented, the same shall be decided expeditiously.

3. That it is again reiterated that the undersigned shall comply with the SOP for regulation of extraction of groundwater, closure, prohibition of illegal activities relating to use of bore wells/ tube wells.
4. That the undersigned is duty bound to follow the environmental rule of law embodied by statutory frame work regulating and managing extraction and recharge of ground water and fully committed and dedicated to the cause of protection and improvement of environment which is also constitutional obligation of the State and all its instrumentalities/officers/officials.
5. That it is humbly submitted that this Compliance/Action Taken Report of District Magistrate (Central) may kindly be taken on record.



PRAYER

In view of the above facts, this Hon'ble Court may graciously be pleased to take on record this Compliance/Action Taken Report of District Magistrate (CENTRAL) in compliance of Hon'ble Tribunal order dated 08.01.2025 and or pass any further order which this Hon'ble Court deem fit and proper in the facts of this case.



G. Sudhakar, IAS
District Magistrate (CENTRAL)

Applicant/Respondent

THROUGH


Jyoti Mendiratta, Advocate
Standing counsel (NGT)
H-34, Jangpura Extension
(Lower Ground Floor),
New Delhi -110014.
Ph. (Off) 011-49846939
Mobile : 09811136141
e-mail: jyoti.legal@gmail.com

GROUND WATER MANAGEMENT							17.03.2025	
S.No.	Sub-Division	Total Number of Borewells identified	Total number of borewells sealed	Number of borewells which are yet to be sealed/closed	Environmental Compensation imposed by DPCC	EDC recovered	EDC yet to be recovered	Remarks
1	Civil Lines	28	28	NIL	List Enclosed as forwarded by DPCC(Annexure B)	100000	28400000	46 does not exist/not found
2	Karol Bagh	194	148	NIL				Stay by Hon'ble Court= 160 Found removed/Un-Identified =33
3	Kotwali	454	192	69				
Total		676	368	69	-	-	-	-

Note :- DPCC has recently provided the details/list of imposition of EDC and action for Recovery proceedings are being initiated by the concerned Sub-Divisional Magistrates (Kotwali, Karol Bagh and Civil Lines) of Central District, to recover the EDC Amount expeditiously.


RAMESH KUMAR
 SDM, Civil Lines

ANNEXURE-A

By Hand
MOST URGENT

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHIMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>



F. No. DPCC/CMC-VII/Illegal Borewell/Abdul Farukh/2025 / 5513-14 Dated: 07-3-2025

To,

The District Magistrate (Central),
Office of the District Magistrate,
14, Daryaganj, Delhi- 110002.

Sub.: Regarding recovery of EDC imposed for using illegal borewell by the 615 units.

Sir,

This has reference to the discussion during the meeting headed by the Chief Secretary, GNCTD on 17.12.2024 in the matter of Preetipal Case and also in Abdul Farukh Case, as per the record of the names & addresses of the units to whom EDC for illegal borewell was imposed is 616 nos. but out of 616 units only one of them has deposited the imposed EDC in this office till date. And, one of them, falls under the jurisdiction of Alipur, North District.

SDM wise lists of the names and addresses of the total 615 units to which the EDC was imposed in this regard who have not been deposited EDC in this office till date is enclosed with this letter.

In view of the above, you are requested to take necessary action to ensure the recovery of the respective EDCs from these units & submit the compliance report in this office at the earliest.

This issues with the approval of the Competent Authority, Delhi Pollution Control Committee.

Yours sincerely,

SDM (Kotwali)
SDM (Karol Bagh)
APPROVED

Encl.: As above

Copy to: -

1. Master File, CMC-VII.



SEE, CMC-VII

Name & Address on which EDC for Illegal Borewell was imposed but not received till date (SDM, Kotwali)

S No.	Owner	Location	Name & Address	Pin Code	Fine
1	Owner/Occupier	Hotel India Bagh Decwar, Chandni Chowk	Owner/Occupier, Hotel India Bagh Decwar, Chandni Chowk	110006	100000
2	Owner/Occupier	Shop No. 680, Apurna Bhojnalaya, Charch Mission road	Owner/Occupier, Shop No. 680, Apurna Bhojnalaya, Charch Mission road	110006	100000
3	Owner/Occupier	1402 Tilak Bazar Chowk	Owner/Occupier, 1402 Tilak Bazar Chowk	110006	100000
4	Owner/Occupier	1028 Tilak Bazar	Owner/Occupier, 1028 Tilak Bazar	110006	100000
5	Owner/Occupier	1643 New roal Hotel Charch Mission road	Owner/Occupier, 1643 New roal Hotel Charch Mission road	110006	100000
6	Owner/Occupier	Gali Rajan, Jama Masjid	Owner/Occupier, Gali Rajan, Jama Masjid	110006	30000
7	Owner/Occupier	727 Haveli Azam Kha	Owner/Occupier, 727 Haveli Azam Kha	110006	30000
8	Owner/Occupier	Kucha Nahar Kha Chowk	Owner/Occupier, Kucha Nahar Kha Chowk	110002	30000
9	Owner/Occupier	Gali Matiya Mahal Chowk	Owner/Occupier, Gali Matiya Mahal Chowk	110006	30000
10	Owner/Occupier	Shop no. 1131 Prem Gali Kashmiri Gate	Owner/Occupier, Shop no. 1131 Prem Gali Kashmiri Gate	110006	30000
11	Owner/Occupier	H No 1131 Prem Gali	Owner/Occupier, H No 1131 Prem Gali	110006	30000
12	Owner/Occupier	1504 Gali Kotana	Owner/Occupier, 1504 Gali Kotana	110002	100000
13	Owner/Occupier	2111 Fasil road	Owner/Occupier, 2111 Fasil road	110002	100000
14	Owner/Occupier	2207 Gali Dakotan	Owner/Occupier, 2207 Gali Dakotan	110002	30000
15	Owner/Occupier	808/28 Kamra Bangash	Owner/Occupier, 808/28 Kamra Bangash	110002	30000
16	Owner/Occupier	3359 to 3362 Lal Gali	Owner/Occupier, 3359 to 3362 Lal Gali	110006	30000
17	Owner/Occupier	MCD toilet block, Ramleela Ground round about.	Owner/Occupier, MCD toilet block, Ramleela Ground round about.	110002	100000
18	Owner/Occupier	H. No. 1467-68-70, Chitli Qabar road, Jama Masjid.	Owner/Occupier, H. No. 1467-68-70, Chitli Qabar road, Jama Masjid.	110006	100000
19	Owner/Occupier	H. No. 3896, Sarak Prem Narayan, Sita Ram Bazar.	Owner/Occupier, H. No. 3896, Sarak Prem Narayan, Sita Ram Bazar.	110006	100000
20	Owner/Occupier	H. No. 3096, Bazar Sita Ram main road.	Owner/Occupier, H. No. 3096, Bazar Sita Ram main road.	110006	100000
21	Owner/Occupier	H. No. 5217, G. B. road, Ajmeri Gate.	Owner/Occupier, H. No. 5217, G. B. road, Ajmeri Gate.	110006	100000
22	Owner/Occupier	A-389 Kacha Rasta	Owner/Occupier, A-389 Kacha Rasta	110006	30000
23	Owner/Occupier	BB-301 Kacha Rasta	Owner/Occupier, BB-301 Kacha Rasta	110006	100000
24	Owner/Occupier	A-363 Kacha Rasta	Owner/Occupier, A-363 Kacha Rasta	110006	100000
25	Owner/Occupier	AB-485 Mhd. Gulab	Owner/Occupier, AB-485 Mhd. Gulab	110006	100000
26	Owner/Occupier	AB-492 Mhd. Itwari	Owner/Occupier, AB-492 Mhd. Itwari	110006	100000
27	Owner/Occupier	A-401 Kacha Rasta	Owner/Occupier, A-401 Kacha Rasta	110006	100000
28	Owner/Occupier	A603 Kacha Rasta	Owner/Occupier, A603 Kacha Rasta	110006	100000
29	Owner/Occupier	In front of H. No. 3457 Gali Bajrang Bali, Sita Ram Bazar	Owner/Occupier, In front of H. No. 3457 Gali Bajrang Bali, Sita Ram Bazar	110006	30000
30	Owner/Occupier	H. No. 4737 Ballimaran	Owner/Occupier, H. No. 4737 Ballimaran	110006	100000
31	Owner/Occupier	H. No. 6477 Katra Brijbariyan	Owner/Occupier, H. No. 6477 Katra Brijbariyan	110006	100000
32	Owner/Occupier	H. No. 6484 Fatehpuri	Owner/Occupier, H. No. 6484 Fatehpuri	110006	100000
33	Owner/Occupier	H. No. 208 Fatehpuri	Owner/Occupier, H. No. 208 Fatehpuri	110006	100000
34	Owner/Occupier	H. No. 6406 Fatehpuri	Owner/Occupier, H. No. 6406 Fatehpuri	110006	100000
35	Owner/Occupier	H. No. 5205 Ballimaran	Owner/Occupier, H. No. 5205 Ballimaran	110006	100000
36	Owner/Occupier	H. No. 768/1 Ballimaran	Owner/Occupier, H. No. 768/1 Ballimaran	110006	100000
37	Owner/Occupier	H. No. 5220 Ballimaran	Owner/Occupier, H. No. 5220 Ballimaran	110006	100000
38	Owner/Occupier	H. No. 5191 Ballimaran	Owner/Occupier, H. No. 5191 Ballimaran	110006	100000
39	Owner/Occupier	774 Ground Floor, Gali Taliyan, Katra Neel, Chandni Chowk	Owner/Occupier, 774 Ground Floor, Gali Taliyan, Katra Neel, Chandni Chowk	110006	30000
40	Owner/Occupier	3826 Dr. David street Darya Ganj	Owner/Occupier, 3826 Dr. David street Darya Ganj	110002	30000
41	Owner/Occupier	Ritz Cinema Hall permises, Kashmere Gate	Owner/Occupier, Ritz Cinema Hall permises, Kashmere Gate	110006	100000

42	Owner/Occupier	Property No. 2371, Kucha Mir Hasim, ward No. 84, Delhi Gate	Owner/Occupier, Property No. 2371, Kucha Mir Hasim, ward No. 84, Delhi Gate	110006	30000
43	Owner/Occupier	Consumer 8864 Gali 14 Kabristan Sidhipura	Owner/Occupier, Consumer 8864 Gali 14 Kabristan Sidhipura	110006	100000
44	Owner/Occupier	Consumer 4521, Gali Jattan Paharee Dheeraj, Azad Market	Owner/Occupier, Consumer 4521, Gali Jattan Paharee Dheeraj, Azad Market	110006	100000
45	Owner/Occupier	Consumer 2702 & 2703, Azad Market, Teli Wara, Near Sabzi Wala Chowk	Owner/Occupier, Consumer 2702 & 2703, Azad Market, Teli Wara, Near Sabzi Wala Chowk	110006	100000
46	Owner/Occupier	Consumer 2228-2232, Phoota Road, Teliwara, Sadar Bazar	Owner/Occupier, Consumer 2228-2232, Phoota Road, Teliwara, Sadar Bazar	110006	100000
47	Owner/Occupier	10442 east park road ke sath gali pathshala wali	Owner/Occupier, 10442 east park road ke sath gali pathshala wali	110006	30000
48	Owner/Occupier	Consumer A-176, Shastri Nagar,	Owner/Occupier, Consumer A-176, Shastri Nagar,	110052	30000
49	Owner/Occupier	Consumer A-194, Front Side, Shastri Nagar,	Owner/Occupier, Consumer A-194, Front Side, Shastri Nagar,	110052	30000
50	Owner/Occupier	Consumer A-194, Front Side, Shastri Nagar,	Owner/Occupier, Consumer A-194, Front Side, Shastri Nagar,	110052	30000
51	Owner/Occupier	Consumer A-333, Shastri Nagar,	Owner/Occupier, Consumer A-333, Shastri Nagar,	110052	30000
52	Owner/Occupier	Consumer A-52, Shastri Nagar,	Owner/Occupier, Consumer A-52, Shastri Nagar,	110052	30000
53	Owner/Occupier	Consumer A-6, Shastri Nagar,	Owner/Occupier, Consumer A-6, Shastri Nagar,	110052	30000
54	Owner/Occupier	Consumer A-325, Shastri Nagar,	Owner/Occupier, Consumer A-325, Shastri Nagar,	110052	30000
55	Owner/Occupier	Consumer A-350, Shastri Nagar,	Owner/Occupier, Consumer A-350, Shastri Nagar,	110052	30000
56	Owner/Occupier	Consumer A-437/1, Shastri Nagar,	Owner/Occupier, Consumer A-437/1, Shastri Nagar,	110052	30000
57	Owner/Occupier	Consumer A-443, Shastri Nagar,	Owner/Occupier, Consumer A-443, Shastri Nagar,	110052	30000
58	Owner/Occupier	Consumer B-1089, Shastri Nagar,	Owner/Occupier, Consumer B-1089, Shastri Nagar,	110052	30000
59	Owner/Occupier	Consumer B-1149, Shastri Nagar,	Owner/Occupier, Consumer B-1149, Shastri Nagar,	110052	30000
60	Owner/Occupier	Consumer B-1580, Shastri Nagar,	Owner/Occupier, Consumer B-1580, Shastri Nagar,	110052	30000
61	Owner/Occupier	Consumer B-1558, Shastri Nagar,	Owner/Occupier, Consumer B-1558, Shastri Nagar,	110052	30000
62	Owner/Occupier	Consumer B-1222, Shastri Nagar,	Owner/Occupier, Consumer B-1222, Shastri Nagar,	110052	30000

Name & Address on which EDC for Illegal Borewell was imposed but not received till date (SDM, Civil Lines)

	Owner	Location	Name & Address	Pin Code	Fine
	Owner/Occupier	37 No. Rajendra Market	Owner/Occupier, 37 No. Rajendra Market	110054	100000
2	Owner/Occupier	14 No. Rajendra Market	Owner/Occupier, 14 No. Rajendra Market	110054	100000
3	Owner/Occupier	3 No. Rajendra Market	Owner/Occupier, 3 No. Rajendra Market	110054	100000
4	Owner/Occupier	24 Rajendra Market	Owner/Occupier, 24 Rajendra Market	110054	100000
5	Owner/Occupier	52 No. Rajendra Market	Owner/Occupier, 52 No. Rajendra Market	110054	100000
6	Owner/Occupier	54 No. Rajendra Market	Owner/Occupier, 54 No. Rajendra Market	110054	100000
7	Owner/Occupier	68 No. Rajendra Market	Owner/Occupier, 68 No. Rajendra Market	110054	100000
8	Owner/Occupier	22 No. Rajendra Market	Owner/Occupier, 22 No. Rajendra Market	110054	100000
9	Owner/Occupier	H No 35 A, Block Majnu Ka Tila	Owner/Occupier, H No 35 A, Block Majnu Ka Tila	110054	30000
10	Owner/Occupier	H No 39 A, Block Majnu Ka Tila	Owner/Occupier, H No 39 A, Block Majnu Ka Tila	110054	30000
11	Owner/Occupier	H No 40 A, Block Majnu Ka Tila	Owner/Occupier, H No 40 A, Block Majnu Ka Tila	110054	30000
12	Owner/Occupier	H No 41 A, Block Majnu Ka Tila	Owner/Occupier, H No 41 A, Block Majnu Ka Tila	110054	30000
13	Owner/Occupier	H No 43 A, Block Majnu Ka Tila	Owner/Occupier, H No 43 A, Block Majnu Ka Tila	110054	30000
14	Owner/Occupier	H No 27 B, Block Majnu Ka Tila	Owner/Occupier, H No 27 B, Block Majnu Ka Tila	110054	30000
15	Owner/Occupier	H No 19 B, Block Majnu Ka Tila	Owner/Occupier, H No 19 B, Block Majnu Ka Tila	110054	30000
16	Owner/Occupier	H No 30 B, Block Majnu Ka Tila	Owner/Occupier, H No 30 B, Block Majnu Ka Tila	110054	30000
17	Owner/Occupier	H No 47 B, Block Majnu Ka Tila	Owner/Occupier, H No 47 B, Block Majnu Ka Tila	110054	30000
18	Owner/Occupier	H No 56 B, Block Majnu Ka Tila	Owner/Occupier, H No 56 B, Block Majnu Ka Tila	110054	30000
19	Owner/Occupier	H No 59 B, Block Majnu Ka Tila	Owner/Occupier, H No 59 B, Block Majnu Ka Tila	110054	30000
20	Owner/Occupier	H No 48 B, Block Majnu Ka Tila	Owner/Occupier, H No 48 B, Block Majnu Ka Tila	110054	30000
21	Owner/Occupier	Juice wali Dukan, Kamla Market near Ghanta Ghar	Owner/Occupier, Juice wali Dukan, Kamla Market near Ghanta Ghar	110007	100000
22	Owner/Occupier	A-285 Kabir Basti	Owner/Occupier, A-285 Kabir Basti	110007	100000
23	Rishab Water Cooling Plant Co.	Shop No. 1, Prop. No. 307/1/137/3, Shahzada Bagh Extension,	Rishab Water Cooling Plant Co., Shop No. 1, Prop. No. 307/1/137/3, Shahzada Bagh Extension,	110035	100000
24	Harmilap RO water or Bhatia Waters	5C/1, Shahzada Bagh Extension	Harmilap RO water or Bhatia Waters, 5C/1, Shahzada Bagh Extension	110035	100000
25	Owner/Occupier	Consumer 308/7, Relaxo Gali, Shehzada Bagh	Owner/Occupier, Consumer 308/7, Relaxo Gali, Shehzada Bagh	110035	100000
26	Owner/Occupier	Consumer 313/82 B, Gali No. 4, Tulsi Nagar Inderlok	Owner/Occupier, Consumer 313/82 B, Gali No. 4, Tulsi Nagar Inderlok	110035	30000
27	Owner/Occupier	Consumer 313/72, Plot No. 14, Scooter Market Road, Near Canara Bank, Inderlok	Owner/Occupier, Consumer 313/72, Plot No. 14, Scooter Market Road, Near Canara Bank, Inderlok	110035	30000
28	Owner/Occupier	Consumer 313/93, Gali No. 11, Tulsi Nagar, Inderlok	Owner/Occupier, Consumer 313/93, Gali No. 11, Tulsi Nagar, Inderlok	110035	30000
29	Owner/Occupier	Consumer 313/92, Gali No. 10, Tulsi Nagar, Inderlok	Owner/Occupier, Consumer 313/92, Gali No. 10, Tulsi Nagar, Inderlok	110035	30000
30	Owner/Occupier	Inderlok, Chappal Market near SBI	Owner/Occupier, Inderlok, Chappal Market near SBI	110035	100000
31	Owner/Occupier	313/88 A, Gali No. 5, Tulsi Nagar, Inderlok	Owner/Occupier, 313/88 A, Gali No. 5, Tulsi Nagar, Inderlok	110035	30000
32	Owner/Occupier	238, Kishan Ganj,	Owner/Occupier, 238, Kishan Ganj,	110035	100000
33	Owner/Occupier	56 Anand Nagar Inderlok	Owner/Occupier, 56 Anand Nagar Inderlok	110035	30000
34	Owner/Occupier	313/73, Anand Nagar, Inderlok	Owner/Occupier, 313/73, Anand Nagar, Inderlok	110035	30000

35	Owner/Occupier	131 Anand Nagar , Inderlok	Owner/Occupier,131 Anand Nagar , Inderlok	110035	30000
36	Owner/Occupier	143 Anand Nagar , Inderlok	Owner/Occupier,143 Anand Nagar , Inderlok	110035	30000
37	Owner/Occupier	145 Anand Nagar , Inderlok	Owner/Occupier,145 Anand Nagar , Inderlok	110035	30000
38	Owner/Occupier	146, Anand Nagar , Inderlok	Owner/Occupier,146, Anand Nagar , Inderlok	110035	30000
39	Owner/Occupier	147, Anand Nagar , Inderlok	Owner/Occupier,147, Anand Nagar , Inderlok	110035	30000
40	Owner/Occupier	148, Anand Nagar , Inderlok	Owner/Occupier,148, Anand Nagar , Inderlok	110035	30000
41	Owner/Occupier	149, Anand Nagar , Inderlok	Owner/Occupier,149, Anand Nagar , Inderlok	110035	30000
42	Owner/Occupier	150, Anand Nagar , Inderlok	Owner/Occupier,150, Anand Nagar , Inderlok	110035	30000
43	Owner/Occupier	116, Anand Nagar , Inderlok	Owner/Occupier,116, Anand Nagar , Inderlok	110035	30000
44	Owner/Occupier	19-B Anand Nagar , Inderlok	Owner/Occupier,19-B Anand Nagar , Inderlok	110035	30000
45	Owner/Occupier	121, Anand Nagar , Inderlok	Owner/Occupier,121, Anand Nagar , Inderlok	110035	30000
46	Owner/Occupier	122, Anand Nagar , Inderlok	Owner/Occupier,122, Anand Nagar , Inderlok	110035	30000
47	Owner/Occupier	120, Anand Nagar , Inderlok	Owner/Occupier,120, Anand Nagar , Inderlok	110035	30000
48	Owner/Occupier	113 Anand Nagar , Inderlok	Owner/Occupier,113 Anand Nagar , Inderlok	110035	30000
49	Owner/Occupier	29, Anand Nagar , Inderlok	Owner/Occupier,29, Anand Nagar , Inderlok	110035	30000
50	Owner/Occupier	313/70, Anand Nagar , Inderlok	Owner/Occupier,313/70, Anand Nagar , Inderlok	110035	30000
51	Owner/Occupier	125, Anand Nagar , Inderlok	Owner/Occupier,125, Anand Nagar , Inderlok	110035	30000
52	Owner/Occupier	125 B Anand Nagar , Inderlok	Owner/Occupier,125 B Anand Nagar , Inderlok	110035	30000
53	Owner/Occupier	126, Anand Nagar , Inderlok	Owner/Occupier,126, Anand Nagar , Inderlok	110035	30000
54	Owner/Occupier	127 Anand Nagar , Inderlok	Owner/Occupier,127 Anand Nagar , Inderlok	110035	30000
55	Owner/Occupier	House No. 1 Vivekanand Puri	Owner/Occupier,House No. 1 Vivekanand Puri	110007	30000
56	Owner/Occupier	House No. 2 Vivekanand Puri	Owner/Occupier,House No. 2 Vivekanand Puri	110007	30000
57	Owner/Occupier	House No. 3 Vivekanand Puri	Owner/Occupier,House No. 3 Vivekanand Puri	110007	30000
58	Owner/Occupier	House No. 4 Vivekanand Puri	Owner/Occupier,House No. 4 Vivekanand Puri	110007	30000
59	Owner/Occupier	House No. 5 Vivekanand Puri	Owner/Occupier,House No. 5 Vivekanand Puri	110007	30000
60	Owner/Occupier	House No. 6 Vivekanand Puri	Owner/Occupier,House No. 6 Vivekanand Puri	110007	30000
61	Owner/Occupier	House No. 7 Vivekanand Puri	Owner/Occupier,House No. 7 Vivekanand Puri	110007	30000
62	Owner/Occupier	House No. 8 Vivekanand Puri	Owner/Occupier,House No. 8 Vivekanand Puri	110007	30000
63	Owner/Occupier	House No. 9 Vivekanand Puri	Owner/Occupier,House No. 9 Vivekanand Puri	110007	30000
64	Owner/Occupier	House No. 10 Vivekanand Puri	Owner/Occupier,House No. 10 Vivekanand Puri	110007	30000
65	Owner/Occupier	House No. 11 Vivekanand Puri	Owner/Occupier,House No. 11 Vivekanand Puri	110007	30000
66	Owner/Occupier	House No. 12 Vivekanand Puri	Owner/Occupier,House No. 12 Vivekanand Puri	110007	30000
67	Owner/Occupier	House No. 13 Vivekanand Puri	Owner/Occupier,House No. 13 Vivekanand Puri	110007	30000

